

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 701**

TO BE ANSWERED ON THE 26TH JULY, 2023/ SRAVANA 4, 1945 (SAKA)

VIBRANT VILLAGE PROGRAMME

701 SHRI PARIMAL NATHWANI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the salient features of the Vibrant Village Programme (VVP) to be implemented in the bordering areas;**
- (b) what will be the incentives to the villagers of the selected villages under the VVP;**
- (c) which are the major areas around Line of Actual Control and Line of Control and the respective States to be covered under the VVP; and**
- (d) whether the Program would be extended to the bordering States of Himachal Pradesh, Punjab, Uttarakhand, Rajasthan, Gujarat etc. if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(NISITH PRAMANIK)**

(a) to (c): Government has approved Vibrant Villages Programme (VVP) as a Centrally Sponsored Scheme on 15th February, 2023 for comprehensive development of the select villages in 46 blocks in 19 districts of abutting northern border in the States of Arunachal Pradesh, Himachal Pradesh, Sikkim, Uttarakhand and UT of Ladakh.

The programme envisages focused areas of interventions in the select villages for creation of opportunities for livelihood generation through promotion of tourism & cultural heritage, skill development & entrepreneurship and development of cooperative societies including agriculture/horticulture, cultivation of medicinal plants/herbs etc. the interventions also include providing road connectivity to unconnected villages, housing & village infrastructures, energy including renewable energy, television & telecom connectivity. The objective of the programme is to create sufficient incentives for people to stay on in the selected villages.

(d) In all the census villages/towns, semi urban and urban areas located with 0-10 kms. distance (aerial distance) from the first habitation at International Boundary (IB) in 16 States & 2 UTs abutting land borders, works/projects for identified gaps in essential infrastructure pertaining to road & bridges, health, Education, agriculture, sports, drinking water & sanitation, Anganwadi, community centre, small scale industries etc. have been approved under the Border Area Development Programme (BADP).

Select villages in blocks abutting northern border in Kinnaur and Lahul & Spiti districts of Himachal Pradesh have been covered under VVP. Select villages in blocks abutting northern border in Chamoli, Uttarkashi and Rudraprayag districts have also been covered under VVP.
